

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4993 - JK (LD) of 2025

DATED:- 05 - 05 - 2025

Sanction is hereby accorded to the appointment of Shri Kuldeep Kumar, District Manager, Jammu, 9419194251 as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

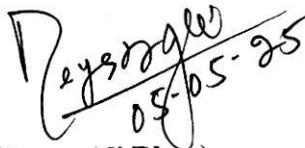
Secretary to Government

Dated:-05.05.2025

No:- LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 4993 - JK(LD) of 2025 dated 05.05.2025.

S No.	Case No.	Case type	Title of the case
1.	471/2015	CPSW	Yash Paul Suman Vs Surinder Kumar
2.	312/2017	CPSW	S.A.Khan Vs Commissioner
3.	49/2023	Review Petition	Secy. Social Welfare
4.	1916/22	Writ Petition	Mohd. Akram Vs State & ors
5.	66/2019	SWP	Ghulam Quader Khatana Vs Social Welfare
6.	1084/2022	WPID	Abdul qayoom Vs UT of J&K
7.	123/2013	Criminal Acquittal Appeal	State Vs G.Q.Khan
8.	307/2023	Civil Recovery suit	Adv. Parvaiz Chowdhary Vs UT of J&K through Managing Director
9.	6035/2017	Recovery suit (civil)	Rajesh Khajuria Vs State & Ors
10.	NIA 138	Recovery Suit	Saleem Massih Vs J &K SC.ST Corpn
11.	13367/2011	Recovery Suit Civil	SBI Vs Mohd. Akram

Devsingh